

Name of the Corporate Debtor: TOPWORTH INFRA PRIVATE LIMITED

III WORKMEN/EMPLOYEES

A EMPLOYEES OF CORPORATE DEBTOR- CLAIMED IN FORM D

As on February 09, 2021

- i. The public notice sought proof of claims from workmen/employees in Form D as stipulated in Regulation 9 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Till, the Resolution Professional has received claims from the following employees:

(Amount in Rupees)

Sr. No.	Employee Name	Employee Code	Amount Claimed by the Employee	Amount Confirmed with Corporate Debtor	As per in Books of Account of the CD	Amount Admitted	Remarks
1	Ashish Bhattacharya - Employee		1,13,504.00	1,13,504.00	1,13,504.00	1,13,504.00	Former Employee
	Total	-	1,13,504.00	1,13,504.00	1,13,504.00	1,13,504.00	